

CS No.611760/16
Deepak Mittal Vs. Sushma Dogra

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 21.09.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 608634/16
Sanjeev Kumar Jain Vs. Shivani Jain

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, put up on **23.09.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 613575/16

Monika Vs. Laxmi

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Mohd.Anas, Ld.counsel for defendants.

As per direction, **put up on 29.10.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 329/17
Satnam Singh Vs. Savita Gulati and Ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Manish Chokkar, ld.counsel for plaintiff.

An application on behalf of Sh.Bhagirath Sharma (Mobile No.: 9810287520) received today on court email ID from Filing Section, West, THC, Delhi.

As per direction, put up on 15.09.2020.

Reader
22.08.2020

CS No. 1245/17
Rekha Jain Vs. S.Manjeet Singh

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Rakesh Gupta, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 28.10.2020 for purpose already fixed.**

Reader
22.08.2020

CS No.635/19
BSES Rajdhani Power Ltd. Vs. Bir Sain Yadav and ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Jasbir Singh, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 03.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 736/19
Aman singh Verma and Ors. Vs. Rattan Singh Verma and
Ors.

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 17.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 151/20

Rajesh Dhingra Vs. Sh.Rahul Dhingra and Ors.
Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Ritesh Oberoi, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 10.09.2020 for purpose already fixed.**

Reader
22.08.2020

Misc.DJ 133/20
Rajesh Kumar Soni Vs. Mali Ram Sharma

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.M.S.Rawat, Ld.counsel for applicant/defendant.

As per direction, **put up on 28.10.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 612163/16
Harmesh Kumar Vs. Smt.Kamlesh Arora and Ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Kanwal Chaudhary, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 08.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 612219/16
Kamlesh Arora Vs. Harmesh Kumar

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Kanwal Chaudhary, Ld.counsel for defendant.

As per direction, **put up on 08.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 611597/16
Naresh Kumar Vs. Bashiran Begum and Ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Vinay Gautam, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 15.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 1353/17
Harsh Kumar Sethi and anr. Vs. Manoj Kumar Seth

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.V.V.Singh, Ld.counsel for defendant.

As per direction, **put up on 14.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 608350/16
Soban Singh Bisht Vs. Mahesh Kumar

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Kunal Rawat, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 02.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 609689/16

M/s.Ram Karan Goel Vs. Anil Kumar Goel

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 01.12.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 613462/16
Anuj Sharma Vs. Geeta Rani Dogra and Ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Ms.Mahima Malhotra, Ld.counsel for plaintiff.

None for defendant.

As per direction, **put up on 20.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 13885/16
Smt.Ravinderjeet Kaur Vs. Surjeet Singh

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

File already received by way of transfer from the court of Sh.Anuj Aggarwal, Ld.ADJ-07, West, THC, Delhi by the orders of Ld.District & Sessions Judge, West, THC, Delhi.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None.

As per direction, **put up on 24.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 766.17

Hitender Kumar Shokeen Vs. Balkishan Shokeen and Ors.

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Satya Parkash, Ld.counsel for defendants no.1,2 and 5.

Defendants no.3 and 4 exparte.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 813/17

Hitender Kumar Shokeen Vs. Balkishan Shokeen and Ors.

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for plaintiff.

Sh.Satya Parkash, Ld.counsel for defendants no.1,2 and 4.

Defendant no.3 exparte.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 875/17
Sakshi Kathuria Vs. Gurdeep Kaur

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

Pr: Sh.Vikram Dua, Ld.counsel for plaintiff.

As per direction, put up on 19.09.2020 for purpose already fixed.

Reader
22.08.2020

At this stage, Sh.Balwant Singh, husband of defendant has joined through VC and he has been apprised of the next date of hearing.

Reader
22.08.2020

Misc.DJ No. 483/19
Hitender Kumar Shokeen Vs. Balkishan and Ors.

Through Cisco Webex Video Conferencing
22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: None for applicant/plaintiff.

Sh.Satya Parkash, Ld.counsel for non-applicant/defendant no.2.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader
22.08.2020

Misc.DJ No. 523/19
Hitender Kumar Shokeen Vs. Balkishan and Ors.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Satya Parkash, Ld.counsel for applicant/defendant no.2.

None for non-applicant/plaintiff.

As per direction, **put up on 21.11.2020 for purpose already fixed.**

Reader
22.08.2020

CS No. 613858/16

Bhavna Khemka Vs. Abhinav Sharma and anr.

Through Cisco Webex Video Conferencing

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

The matter was adjourned en-bloc due to pandemic covid-19 situation and the same was fixed for today.

Pr: Sh.Narender Kalra, Ld.counsel for plaintiff.

As per direction, **put up on 17.09.2020 for purpose already fixed.**

Reader
22.08.2020

At this stage, Ms.Sanjela Gupta, Ld.counsel for defendant has joined through VC and she has been apprised of the next date of hearing.

Reader
22.08.2020

CS No. 111978/2016
Misc.No._____/2020
Smt.Raj Bala Vs. Sh.Pramod Malhotra

22.08.2020

An application under Section 151 CPC for re-institution of counter claim alongwith application under Order 1 Rule 10 read with Section 151 CPC and amended memo of parties on behalf of Raj Bala /applicant/ counter claimant received from Filing Section, West, THC, Delhi and also from Ld.counsel for applicant/counter claimant on court email ID.

Pr: None.

(Mobile nos.of ld.counsel Sh.Shiv Ram Singh and Sh.Girindra Kumar Pathak for applicant/counter claimant/defendant: 9990671101/9891175568)

(Email ID: shivandpatakhjurislawfirm@gmail.com)

As per direction, put up on 24.08.2020.

Reader
22.08.2020

Ex.No._____/2020

Smt.Vini Mathew Vs. M/s.Jag Rattan Daan Singh and Co.

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

Fresh execution petition received on court email ID from Filing Section, West, THC, Delhi.

Pr: None.

(Mobile No. of Sh.Deepak Jakhar and Sh.Ganesh Mishra, Ld.counsel for DH: 9278033916 and 9136273395)

(Email ID: deepakjakhar@gmail.com and advocateganeshmishra@gmail.com)

As per direction, put up on 28.08.2020.

Nazir
22.08.2020

CS No. /2020
Sh.Himanshu Arora Vs. Sh.Gaurav Lamba

22.08.2020

Ld.Presiding Officer is busy in attending the Core Competitive Conference on “Knowledge, Skill and Perspective Development” through Video Conferencing.

Fresh suit alongwith application under order 39 Rule 1 and 2 read with Section 151 CPC with annexures received on court email ID from Filing Section, West, THC, Delhi.

Pr: None.

(Mobile Number of Sh.Chandan Raj Chawla,
Ld.counsel for plaintiff: 9999773445)

(Email ID: chandan.chawla8@gmail.com)

As per direction, put up on 25.08.2020.

**Reader
22.08.2020.**